

THE HIGH COURT OF MEGHALAYA
SHILLONG

ORDER

Dated, Shillong 28th March, 2025

No.HCM.II/85/2016/Estt/Pt.II/10 : The Hon'ble, the Chief Justice, High Court of Meghalaya is pleased to extend the service of the following Law Clerks-cum-Legal Research Assistants as per clause 3(1) of the "**Scheme for Engaging Law Clerks-cum-Legal Research Assistants in the High Court of Meghalaya**" for a period of 1(one) year:-

1. Smti. Lajiedlincy Thabah w.e.f. 21.03.2025,
2. Shri Abeldinand Lyngdoh w.e.f. 22.03.2025 and
3. Shri Raynold Nongdhar w.e.f. 22.03.2025.

By Order,


REGISTRAR GENERAL

Memo.No.HCM.II/85/2016/Estt/Pt.II/10-A **Dated, Shillong 28th March, 2025**

Copy to :-

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
5. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
6. The Registrar (Administration), High Court of Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
8. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information.

9. The Treasury Officer (South), Shillong for information and necessary action.
10. The Deputy Registrar (Accounts), High Court of Meghalaya, Shillong for information and necessary action.
- ✓ 11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
12. Shri Abeldinand Lyngdoh, Law Clerk-cum-Legal Research Assistant, High Court of Meghalaya, Shillong.
13. Smti. Lajiedlincy Thabah, Law Clerk-cum-Legal Research Assistant, High Court of Meghalaya, Shillong.
14. Shri Raynold Nongdhar, Law Clerk-cum-Legal Research Assistant, High Court of Meghalaya, Shillong.
15. Office File.

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28/3/18



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